

[Print](#)**Defective Case Register from 2026-09-19 to 2026-09-19**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/44046/2026	RAMAKANTA NAYAK	2026-09-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Payable Rs-12/- . Rs-6/- paid., Rs-6/- to be paid. 2. C. copy of impugned order not filed. i) Year of the wp (c) not correctly mentioned in cause title. ii) Status of parties not furnished. iii) Reference certificate not furnished. iv) Letter date not correctly furnished in Index vide Anx-2.v) Being aggrieved para not furnished. vi) Grounds para not furnished. vii) Neat and legible copy of page no. 14 19-27 are to be filed. viii) Put up for SR after filling of c. copy of impugned order and removal of defects.
2	D-CRLA/27984/2026	SANAT KUMAR DAS	2026-09-19	Name of Informant/ Victim /relatives to be redacted from petition thereafter put up S.R.
3	D-CRLMP/26435/2026	KSHIROD KUMAR PAHIL	2026-09-19	i)Paragraphs mentioned in Declaration not properly furnished.
4	D-ABLAPL/28298/2026	PRASANT KUMAR BARIK	2026-09-19	i)Reference Certificate not properly furnished.
5	D-WP(C)/43005/2026	DILLIP KUMAR MOHANTY	2026-09-19	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Paragraph sl. no. not correctly mentioned in Affidavit and petition after sl. no. 8.
6	D-BLAPL/28169/2026	MD. GOLAM MADANI	2026-09-19	1. The name and address of the Victim and her relatives may be redacted from the petition and F.I.R copies. 2. The un-redacted copies of F.I.R. and rejection order may be kept in sealed cover.
7	D-ABLAPL/28450/2026	T.S.SWARAJ	2026-09-19	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
8	D-WP(C)/43679/2026	UMESH CHANDRA MOHANTY	2026-09-19	1. Ann. 7 mentioned in last line of Para 6 not correct.
9	D-WP(C)/42961/2026	ARUN KUMAR BEHERA	2026-09-19	1. In I. A Affidavit,Sl no 5 information not correctly furnished.
10	D-ABLAPL/28428/2026	DEBASIS SAHOO	2026-09-19	1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In declaration of the Affidavit, Para 1-6 shall be mentioned as Para 1 - 8
11	D-WP(C)/44213/2026	RAKESH SHARMA	2026-09-19	1. In declaration under affidavit, no.of paragraphs wrongly furnished.
12	D-WP(C)/42062/2026	DEEPAK GOCHHAYAT	2026-09-19	Name of the petitioner mentioned in C.title not tally with the signature put in Affidavit

				and V.nama
13	D-ABLAPL/28329/2026	AMITAV TRIPATHY	2026-09-19	1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Date of Occurrence of the incident as mentioned in Para - 2 of the ABail Application is inadvertently written as 19.07.2022 in stead of 19.07.2026 3. Some parts of Annexure 1 are not legible
14	D-WP(C)/43373/2026	SOUMIK SPANDAN TRIPATHY	2026-09-19	1. Age of Pet. and fathers name not mentioned in CT
15	D-WP(C)/42240/2026	GOKHA BEHERA	2026-09-19	i) Page no. 34 is not legible.ii) Date not mentioned in para-1 and 5 of the I.A. petition.iii) Date mentioned in para-7 not tally with annexure-2.iv) Page no. of annexure -8 and 9 in index not tally with Book mark.
16	D-ABLAPL/28412/2026	MANAS KUMAR CHAND	2026-09-19	1) Disposed date of earlier ABLAPL application not mentioned in the reference certificate 2) Serial no.of the petitioner in the earlier ABLAPL application not mentioned in the reference certificate
17	D-ABLAPL/28278/2026	JANGYA PRAKASH PARIDA	2026-09-19	I)Reference Certificate not properly furnished.
18	D-WP(C)/42273/2026	SANJIB MOHANTY	2026-09-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	D-WP(C)/43769/2026	SARASWATI SENAPATI	2026-09-19	1.Opp.Party no.1 not correctly furnished in the cause title.
20	D-CRLREV/27367/2026	JITENDRA SAMANTARAY	2026-09-19	1. Date of order not correctly mentioned in Index as per Annex-3. and Paragraph-6 . 2 .Being aggrieved and ground not mentioned in petition.
21	D-WP(C)/44052/2026	BISWAMBAR MOHANTY	2026-09-19	1. Date of order under Annexure-5 does not tally with Index and para-11 of the petition.
22	D-BLAPL/28176/2026	SANJIB KUMAR BHANJADEO	2026-09-19	1. Reference certificate is not correctly furnished.
23	D-BLAPL/28284/2026	KULDEEP MOHANTY	2026-09-19	i)Authentication fee not furnished in Annexure-2.
24	D-WP(C)/42650/2026	SAROJA KANTA SAMAL	2026-09-19	i) date mentioned in 8th line of synopsis ,9th line of 1st page, para-1 of page-3 of cause title not correct.
25	D-CRLA/24658/2026	RAMANIKANTA PATTANAIK	2026-09-19	1.Period of Delay 227 days. Limitation petition not filed. 2. Vigilance party not mentioned in C.T.
26	D-EXP/43869/2026	MANAS PATI	2026-09-19	Hologram of Rs-50/- to be paid.
27	D-CRLMC/28139/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent not correctly furnished in affidavit.2.C.Copy of impugned order vide Annexure-1 to be filed
28	D-ABLAPL/28372/2026	SUBHAM SATAPATHY	2026-09-19	1. Reference certificate is not correctly furnished

29	D-WP(C)/44416/2026	SIDDHARTH SAHU	2026-09-19	1. Page no. 75 and 76 not legible.
30	D-CRLMP/26157/2026	AJAYA KUMAR TRIPATHY	2026-09-19	i) Undertaking for translation copy of odia documents not furnished.
31	D-BLAPL/28259/2026	BINI MISHRA	2026-09-19	1. Synopsis and Date Chart have not been alphabetically paginated 2. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Details of the Informant / Victim need to be redacted from all places of Annexure 1 3. Last Page of Annexure 2 has not been paginated 4. In V.Nama, name of the Court is wrong. Further, One of the Ld. Advocates has not furnished her Enrollment No. and Mobile No.
32	D-WP(C)/44139/2026	SIDHARTHA DAS	2026-09-19	1. Document filed as Ann.9 not tally with prayer. Index and prayer be rectified accordingly. Resubmit for SR after compliance.
33	D-CRLMP/27660/2026	BIBHUDUTTA SURYAVANSHI	2026-09-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of Informant/Victim to be redacted from page no.2, affidavit and V.nama.
34	D-WP(C)/42994/2026	DILLIP KUMAR MOHANTY	2026-09-19	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Paragraph sl. no. not correctly mentioned in Affidavit and Petition after sl. no. 8.ii) H.C.B.A.M.W.S. of Rs. 50/- not paid.
35	D-ABLAPL/28424/2026	BISWARANJAN DALAI	2026-09-19	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. In Ref. Certificate, Earlier ABLAPL No. 3270/22 disposed of on 18.05.2022, has not been mentioned 3. Odia script of Annexure 1 is not legible
36	D-WP(C)/43307/2026	SUKANTA KUMAR DALAI	2026-09-19	i) Annexures mentioned in petition not filed. For further orders after removal of defect.
37	D-WP(C)/44472/2026	SOURAV SUMAN BHUYAN	2026-09-19	1. court fee Rs. 6/- to be paid. 2. Page nos. 43 44 52 to 55 not legible.
38	D-WP(C)/43846/2026	SUBHADUTTA ROURAY	2026-09-19	1. Paragraphs not properly serial numbered in Petition. Declaration be corrected accordingly.
39	D-CRLMC/26868/2026	MANAS KUMAR CHAND	2026-09-19	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Certified copy of FIR not filed. 2. Name and details of the Informant-cum-victim mentioned in Annexure-1 be redacted. 3. Redacted copy of the same be filed AND

				Nonredacted Certified copy of FIR be kept in closed envelop.
40	D-MATA/43426/2026	DEBAKANT MOHANTY	2026-09-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
41	D-WP(C)/42173/2026	DIBYARANJAN BEHERA	2026-09-19	1. Annexure-1 and 2 furnished not related to the petitioner. 2. Put up for S.R there after.
42	D-WP(C)/42034/2026	SANTOSH KUMAR SAMANTARAY	2026-09-19	1. Page No.39 43 46 47 not legible. 2.Paragraphs not properly mentioned in declaration of I.A. petition.
43	D-RVWPET/44435/2026		2026-09-19	8-CAUSE TITLE NOT IN ORDER. 1. C. copy of impugned order not filed. i) Petitioners in wp (c) are not party in RVWPET. ii) Address of op no. 1 3 4 mentioned in RVWPET title does not tally with wp (c). iii) Anx-1 incomplete filed. iv) Put up for SR after filing of c. copy of impugned order and removal of defects.
44	D-CMP/43378/2026	AMITAV TRIPATHY	2026-09-19	3-AUTHENTICATION FEE IS DEFICIENT.
45	D-CONTC/44074/2026	ADV.	2026-09-19	1.Reference certificate wrongly furnished.
46	D-WP(C)/42231/2026	RAMESH AGARWAL	2026-09-19	1. page no 24 of the w.p not filled. 2. Authentication fee Rs 24/- deficient. 3. The date of execution of V. nama not furnished.
47	D-CRLMC/28020/2026	HIMANSU SEKHAR SATAPATHY	2026-09-19	1. Page no.19 not properly rotate.
48	D-CRLMC/27528/2026	MANAS KUMAR CHAND	2026-09-19	14-NOT PROPERLY INDEXED. 1. Annexure-1 as per Index not filed. 2. Name and details of Informant-cum-victim mentioned in Annexure-2 be redacted. 3. Redacted copy of the same be filed AND Nonredacted copy be kept in closed envelop. 4. Paragraphs not properly mentioned in petition as well as declaration. 5. Annexures not properly paginated.
49	D-BLAPL/28263/2026	RANJAN KUMAR NAYAK	2026-09-19	1. In Bookmark paging of Annexures 1 and 2 are wrongly mentioned 2. Annexure 2 has been wrongly paginated in the Index 3. In V. Nama, the Thumb impression has not been duly identified.
50	D-FAO/43356/2026	B.SIVA SATYAM	2026-09-19	further SR after filling of c copy
51	D-CRLMC/27246/2026	MANAS KUMAR CHAND	2026-09-19	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name and details of Informant-cum-victim mentioned in Annexure-1,2 be redacted.

				2.Redacted copy of the same be filed and Non-redacted copy be kept in closed envelop.
52	D-WP(C)/42910/2026	SAROJA KANTA SAMAL	2026-09-19	Date mentioned in para-9 of the petition, sl. no. 6 of index and Book mark not tally with page 42.
53	D-WP(C)/43001/2026	DILLIP KUMAR MOHANTY	2026-09-19	i) Paragraph sl. no. not correctly mentioned in affidavit and petition after sl. no. 8
54	D-ABLAPL/28336/2026	SUCHIT KUMAR NAYAK	2026-09-19	1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Odia script of Annexure 3 is not partially readable
55	D-ABLAPL/28249/2026	BISWARANJAN DALAI	2026-09-19	1. Annexure 1 is not attested.
56	D-WP(C)/43354/2026	HRUDANANDA MOHAPATRA	2026-09-19	1. Sl. no.2 not correctly furnished in both Affidavit.
57	D-CRLA/27501/2026	SNEHASISH BEHERA	2026-09-19	PUT UP SR after redacting the name of Victim/Informant/ relatives /Address /school from petition and annexues with be kept sealed the same
58	D-WP(C)/44103/2026	SUBHADUTTA ROUTRAY	2026-09-19	1.Page no.30 not legible.
59	D-CRLMP/26190/2026	KALPANA NAYAK	2026-09-19	i)Provision Law not correctly furnished.
60	D-ABLAPL/28373/2026	DEEPAK KU SAHOO	2026-09-19	1. The name and address of the victim may be redacted from the F.I.R.copy.
61	D-WP(C)/43786/2026	IRSHAD AHMMED	2026-09-19	1. Representation to the authorities furnished at Annexure-3 contrary to the Rule -8 of Orissa High Court PIL Rules 2010
62	D-CRLLP/20820/2026	PARTHA SARATHI NAYAK, A.G.A.	2026-09-19	1.In para 3 of limitation petition no of days delay left blank.
63	D-WP(C)/42457/2026	SURYAKANTA DASH	2026-09-19	1. Certified copy of R.P case no 277 of 2021 not filled in Annexure-3 as mentioned in the index.
64	D-BLAPL/28181/2026	SANJIB KUMAR BHANJADEO	2026-09-19	1. Reference certificate is not correctly furnished. 2. The name of the Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order. 3. Page No.18 23 and 30 are not legible properly.
65	D-WP(C)/41583/2026	JAGAMOHAN PATTANAIK	2026-09-19	i) Copy not served to CTGST.
66	D-WP(C)/42169/2026	JAYASHREE BISWAL	2026-09-19	1.Information about Petitioner-2 wrongly furnished. 2. In prayer wrongly mentioned Annexure-4 3. In annexure-2, representation date wrongly furnished.
67	D-WP(C)/43697/2026	SUBHADUTTA ROUTRAY	2026-09-19	1. Ann.10 marked as Ann.1.
68	D-CMP/43388/2026	AMIT PRASAD BOSE	2026-09-19	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Annexure-6 and the Vakalat.not accompanied with the Petition.
69	D-ABLAPL/28476/2026	RABINDRA NATH PANDA	2026-09-19	Reference certificate not correctly furnished.

70	D-LAA/1883/2026	BHABANI SHANKAR RAYAGURU,SR.P.C	2026-09-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-WP(C)/42462/2026	SURYAKANTA DASH	2026-09-19	1. Page no 29 of W.P not filled
72	D-WP(C)/42176/2026	DIBYARANJAN BEHERA	2026-09-19	1. Annexure-1 and 2 not related to the petitioner. 2. Put up for S.R. there after.
73	D-ABLAPL/28400/2026	BISWABHUSAN DAS	2026-09-19	1.Reference certificate is not correctly furnished.
74	D-CRLMP/27979/2026	MANAS KUMAR CHAND	2026-09-19	Annexure-6 mentioned in Index not properly furnished in averment.
75	D-ABLAPL/28426/2026	SANTOSH KUMAR MOHANTY	2026-09-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Details of the Informant/ Victim need to be redacted from all places of Annexure 1 neatly.
76	D-WP(C)/43100/2026	JITENDRA SAMANTARAY	2026-09-19	Page 51 to 53 not legible.
77	D-BLAPL/27538/2026	BIBHUDATTA PANDA	2026-09-19	Phone no.and Occupation in annexure-1 not redacted.
78	D-WP(C)/43758/2026	SATYABRATA PANDA	2026-09-19	1. Opp.party No.1 not correctly furnished in the cause title
79	D-WP(C)/43973/2026	JYOTI RANJAN KHUNTIA	2026-09-19	1. Date of Ann.7 in Index not correct.
80	D-BLAPL/28325/2026	MANASI MOHAPATRA	2026-09-19	In annexure -4 not properly page marked
81	D-ABLAPL/26502/2026	UMAKANT SAHOO	2026-09-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
82	D-ABLAPL/28046/2026	SURYA NARAYAN BISWAL	2026-09-19	1. Reference certificate is not correctly furnished. 2.In the Cause Title, P.S.case No.,arising out of and where the case is pending has not been mentioned in the matter of . 3. Annexure 2 and 3 are not attested.
83	D-WP(C)/43377/2026	SOUMIK SPANDAN TRIPATHY	2026-09-19	1. Age of Pet. and his fathers name not mentioned in CT. 2. OP NO.1 not proper. 3.Page 152 153 and 158 missing.
84	D-CRLMC/25916/2026	SARAT KUMAR GAJENDRA, SR.ADV.	2026-09-19	1. Date of order not correctly furnished Sl. no.8 in Index.
85	D-WP(C)/43935/2026	KISHORE KUMAR MISHRA	2026-09-19	1. Name of the petitioner Nos. 1 to 4 not correctly furnished in cause title. 2. Name of the petitioner not correctly furnished in Index. 3. Neat and legible copy of Annex-1 page no.53 to be filed.
86	D-ABLAPL/28454/2026	BYOMAKESH TRIPATHY	2026-09-19	1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of

				2024 of the Court 2. In V. nama the name and address of Petitioner No.2 are not mentioned.
87	D-CONTC/44167/2026	ADV.	2026-09-19	1.Annx.4 not legible
88	D-CMP/42617/2026	ALOK KUMAR MOHANTY	2026-09-19	Address of O.Ps No-3 and 4 not mentioned in the Petition.
89	D-CRLA/27069/2026	DEBASNAN DAS	2026-09-19	Put up SR after redacting the name of informant/ victim /Relatives / Address from Annex-1 and be kept sealed cover
90	D-BLAPL/28260/2026	SURYAKANTA DWIBEDI	2026-09-19	1. The sequence of present BLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court
91	D-WP(C)/43765/2026	TUKUNA KUMAR MISHRA	2026-09-19	1. Opp.Party No.1 not correctly furnished in the cause title
92	D-CRLMC/26594/2026	RANI ROUT	2026-09-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Copy of charge sheet to be filed. 2. Annexure number not correctly furnished Sl. no.5 in Index. 3. Court Fee Rs.2/- be paid on V.nama
93	D-WP(C)/43710/2026	AMIT PRASAD BOSE	2026-09-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Age of petitioner not mentioned.2.I.A.no.not mentioned in I.A.affidavit.
94	D-CRLMC/26103/2026	TAPAS KUMAR DWIBEDI	2026-09-19	1. Occupation not furnished in Affidavit. 2. Details Address of the opp. party no.6 not furnished in cause title. 3. Synopsis, Date chart, page nos. 1 to 4 not attested. 4. Certified copy of Annex-1 not filed.
95	D-CRLMP/28360/2026	SUDHANSU SEKHAR MOHAPATRA	2026-09-19	1. Put up for S.R.after properly page marked in Index
96	D-BLAPL/28269/2026	SK. ZAFARULLA	2026-09-19	1. The sequence of present BLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court 2. Last Page of the Affidavit has not been paginated 3. Details of the Informant / Victim need to be redacted from Annexure 1
97	D-WP(C)/43115/2026	JITENDRA SAMANTARAY	2026-09-19	Page 51 to 53 not legible.
98	D-CRLMP/27430/2026	PRAVASHA PUJAREE PARIDA	2026-09-19	3-AUTHENTICATION FEE IS DEFICIENT. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Synopsis and date chart not alphabetically paginated.2.A.fee of Rs.8 be

				paid.3.Nomenclature not furnished on V.nama.
99	D-CMP/43403/2026	DR. SIMANCHALLA RANJIT	2026-09-19	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
100	D-ABLAPL/28291/2026	JANGYA PRAKASH PARIDA	2026-09-19	Reference Certificate not properly furnished.
101	D-BLAPL/27220/2026	RAGHUNATH BISWAL	2026-09-19	17-REFERENCE CERTIFICATE NOT FURNISHED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. date of disposal of the previous Bail Applications preferred by the Petitioners are not mentioned in Ref. Certificate 3. In Affidavit, Translation Undertaking has not been furnished by the Ld. advocate 4. Odia part of the Annexure 1 is partially readable
102	D-WP(C)/43789/2026	UMA CHARAN MISHRA	2026-09-19	1. Annexure-9 11 and 15 not legible
103	D-ABLAPL/28297/2026	JANGYA PRAKASH PARIDA	2026-09-19	i)Reference Certificate not properly furnished.
104	D-ABLAPL/28401/2026	NIRAJ KUMAR SETHI	2026-09-19	1. Subject code is not correctly furnished. 2. The name of the petitioner 2 mentioned in the Cause Title does not tally with that of her signature in V.nama.
105	D-WP(C)/43725/2026	SAROJA KANTA SAMAL	2026-09-19	i) Page no. 71 is missing.
106	D-ABLAPL/28365/2026	ARIJEET MISHRA	2026-09-19	1. The name and address of the Victim and her husband may be redacted from the F.I.R.copy. 2. Page No. 11 is not legible. 3. The un-redacted copy of F.I.R. may be kept in sealed cover.
107	D-WP(C)/42180/2026	DIBYARANJAN BEHERA	2026-09-19	1. Annexure-1 and 2 not related to the petitioner. 2. Put up for S.R there after
108	D-CRLMP/27715/2026	SK JONED FAIZ	2026-09-19	1. Serial numbers and Nomenclature not correctly furnished in Index
109	D-ABLAPL/28270/2026	JANGYA PRAKASH PARIDA	2026-09-19	i)Reference Certificate not properly furnished.
110	D-BLAPL/28167/2026	JANMEJAYA KATIKIA	2026-09-19	1.Reference certificate is not correctly furnished. 2. The name of the Lower Court where the case is pending mentioned in the petition does not tally with that of Rejection order. So also S.T.case No
111	D-WP(C)/42544/2026	RAMANATH ACHARYA	2026-09-19	1.Address of OP. No.3 not properly mentioned. 2.Annexure-6,7 mentioned in Index not correctly furnished in averment.
112	D-WP(C)/42772/2026	BIJAY KUMAR BEHERA	2026-09-19	1. OP NO.1 not proper. 2. Date of Ann.10 in Index and para 17 not correct. 3. Ann.10 and 11 not attested.
113	D-WP(C)/43861/2026	KUNAL KUMAR SWAIN	2026-09-19	1. Ann. No. in prayer not correct
114	D-WP(C)/43532/2026	TUKUNA KUMAR MISHRA	2026-09-19	1. As per Index, Writ Petition not properly page marked

115	D-WP(C)/42029/2026	SAROJ KUMAR PADHI	2026-09-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
116	D-WP(C)/43761/2026	TUKUNA KUMAR MISHRA	2026-09-19	1. Opp.Party No.1 not correctly furnished in the cause title.
117	D-ABLAPL/28271/2026	ANJAN KUMAR BISWAL	2026-09-19	1)Reference Certificate not properly furnished.
118	D-CRLMC/28048/2026	GAJENDRANATH ROUT	2026-09-19	1. Annexure-5 not page marked in Index
119	D-WP(C)/43665/2026	SANJAY KUMAR PATRA	2026-09-19	1. Annex 2 mentioned in Index not furnished in averments of the petition. 2. Details of Opp.parties not furnished in cause title.
120	D-RVWPET/44141/2026	PRONROY MOHANTY	2026-09-19	Copy not served on CGC. (e) Vakalatnama properly Filed without executed of the petitioners in v. nama. ii) one stranger executed in v. nama. i) District of petitioner no. 2to 4 not mentioned in cause title. ii) wp wrongly mentioned in declaration. iii) Hologram of Rs-50/- not paid in v. nama. iv) Name and address of petitioner not mentioned in v. nama. v) Not executed of the petitioners in v. nama. vi) one stranger executed in v. nama.
121	D-BLAPL/28183/2026	RAMESH CHANDRA MAHARANA	2026-09-19	1. The relationship of the petitioner with her husband is not correctly furnished in Cause Title.
122	D-ABLAPL/28427/2026	SURYAKANTA DWIBEDI	2026-09-19	1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
123	D-CRLMC/25913/2026	SARAT KUMAR GAJENDRA, SR.ADV.	2026-09-19	1. Date of order not correctly furnished in para no.9. 2. Page no.76 not filed.
124	D-CRLA/27370/2026	BIKRAM KUMAR NAYAK	2026-09-19	Name of Informant/victim/relatives to be redacted annex-1 and 2
125	D-WP(C)/44284/2026	SAMEER KUMAR DAS	2026-09-19	1. Page nos.32 and 33 not neat and legible.2.Date of Govt.Resolution under Annexure-9 to be corrected in Book mark
126	D-FAO/38427/2026	ADAM ALI KHAN	2026-09-19	1. Period of Delay 18 days.I.A for condonation of delay Not Filed.
127	D-BLAPL/28000/2026	AMLAN SHAKTI PAUL	2026-09-19	1.Sequence of the present Bail Application has not been mentioned in bold letter below the Cause Title 2. Pages - 32 and 33 of Annexure 2 is not legible 3. Copies of order passed in the earlier Bail Applications as referred in the Ref. Certificate have not been furnished.
128	D-BLAPL/28331/2026	SARAT KUMAR JENA	2026-09-19	Index not tally with Book mark Index.
129	D-CONTC/44076/2026	ADV.	2026-09-19	8-CAUSE TITLE NOT IN ORDER. 1.Present contemnror was not party in WP(C).OPP.1 to 4 in WP(C).should be made contemnror.

130	D-CRLMC/28030/2026	SUBRAT MISHRA	2026-09-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject code incorrectly mentioned in Index.2. Page nos.22 23 28 29 and 71 to 77 not neat and legible.3. CRLMC No. not mentioned in reference certificate
131	D-WP(C)/43663/2026	SANJAY KUMAR PATRA	2026-09-19	1. Annex-2 mentioned in Index not furnished in averments of the petition. 2. Details of opp. parties not mentioned in cause title.
132	D-WP(C)/43951/2026	PABITRA KUMAR NAYAK	2026-09-19	1. Synopsis and Date chart not alphabetic paginated in Index.2. Paragraph no. not correctly furnished in declaration of I.A.
133	D-WP(C)/42990/2026	DILLIP KUMAR MOHANTY	2026-09-19	i) paragraph sl. no. not correctly mentioned in Affidavit and petition after sl no. 8.
134	D-ABLAPL/28267/2026	SATYA NARAYAN MISHRA 4	2026-09-19	1. Reference certificate is not correctly furnished.
135	D-WA/21339/2026	GYANA RANJAN MAHAPATRA	2026-09-19	i) OP no. 2 in wp (c) not made party in appeal memo.
136	D-CRLA/26151/2026	HIMANSHU SEKHAR PANIGRAHI	2026-09-19	Rs 10 /- not paid in V. nama
137	D-WP(C)/42675/2026	HRUDANANDA MOHAPATRA	2026-09-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
138	D-CRLMC/26034/2026	LAMBODOR ACHARI	2026-09-19	1. Serial number not correctly furnished in Index.
139	D-ABLAPL/28258/2026	SUMANTA BHUYAN	2026-09-19	Synopsis and Date chart not properly placed.
140	D-ABLAPL/28456/2026	BYOMAKESH TRIPATHY	2026-09-19	1. The sequence of present ABLAPL has not been mentioned in bold letters below the Cause Title as per Standing Order No. 1 of 2024 of the Court.
141	D-WP(C)/44623/2026	SHIBANI SHANKAR PRADHAN	2026-09-19	Page 100 not neat
142	D-CRLMP/28225/2026	PULAKESH MOHANTY	2026-09-19	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Affidavit not sworn by all petitioners.
143	D-CRLMC/27375/2026	SANGRAM KESHARI ROUT	2026-09-19	1. HBAWF Fee Rs. 50/- to be paid on v.nama.
144	D-ABLAPL/28473/2026	RABINDRA NATH PANDA	2026-09-19	Reference certificate not correctly furnished
145	D-ABLAPL/28274/2026	JANGYA PRAKASH PARIDA	2026-09-19	Reference Certificate not properly furnished.
146	D-EXP/30412/2026	BASUDEV BARIK	2026-09-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.

147	D-WP(C)/44106/2026	SAMBIT KUMAR PATRI	2026-09-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Original affidavit be filed in both main petition and I.A
148	D-WP(C)/42377/2026	SAROJA KANTA SAMAL	2026-09-19	i) Signature of op-5 not tally with cause title.ii) Date mentioned in sl. no. 7 of index , Book mark and 2nd para of page 13 of the petition not tally with page 48.
149	D-ABLAPL/28285/2026	SUSANTA KUMAR LENKA	2026-09-19	1. Annexure 1 is not attested.
150	D-CRLA/27638/2026	BASUDEV PUJARI	2026-09-19	1. Period of Delay 530days, Limitation petition not filed. Date of order not correctly mentioned in Being aggrieved.
151	D-BLAPL/28184/2026	RAMESH CHANDRA MAHARANA	2026-09-19	1. Special case mentioned in the Cause Title does not tally with that of Rejection order.
152	D-CRLMA/27994/2026	KULDEEP MOHANTY	2026-09-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
153	D-CRLLP/16678/2026	AUROVINDA MOHANTY, A.S.C.	2026-09-19	1.Relative name of Victim be redacted from Para.6 of appeal memo and para 5 of judgement.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 19-09-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/407/2019	RVWPET/407/2019	(ASAD KHAN) IN PERSON	OTHERS. DAF OF RS 2.25 /- TO BE PAID OTHERS. PO/PS MENTIONED IN C.T OF PETITION NO TALLY WITH AFFIDAVIT OTHERS. HOLOGRAM OF RS 100 /- NOT PAID IN A.MEMO OF OP.